News Reports regarding Plastic Blood Packs found in Garbage

◆368. SHRI GURUDEV GUPTA: SHRI HARVENDAR SINGH HANSPAL:

Will the Mmister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government's attention has been drawn to the news item which appeared in the Hindustan Times of 22nd February, 1982 under the caption "Donors' blood on garbage heap";
- (b) if so, what are details in this regard;
- (c) what action Government have taken/propose to take against the persons responsible for this act of negligence in preserving human blood donated by the public;
- (d) what is the quantity of blood which has gone wasted/destroyed because of the time bar or due to improper storage; and
- (e) what steps Government propose to take to prevent such wastage?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) Yes, Sir.

- (b) and (c) The Indian Red Cross Society (I.R.C.S.) has reported that a few used empty blood packs and one pack with outdated red cells, unfit for use, were found in the garbage. This does not indicate any negligence in preserving donated human blood.
- (d) the I.R.C.S. has intimated that during 1981 only ll units had to -ie discarded out of a total collection of 19,620 units as the blood was not fit for transfusion. In addition, plasma was extracted from 47 units where there were no takers for 21 days from the date of collection, for use in cases of burns, etc.
 - (e) Does not arise.

Induction of IFS(B) Officers into IFS(A)

- •369. SHRI BHAGATRAM MAN-HAR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether it is a fact that a de cision was taken last year to increase the quota for induction of IFS(B) officers into IFS (A);
- , (b) if so, what are the reasons for i the delay, in implementing this decision; and
 - (c) what steps Government propose to take to ensure that pending implementation of this decision the additional vacancies which would be available to IFS(B) officers are not utilised for promotion of IFS (A) officers?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO); (a) Yes, Sir.

- (b) Necessary action is being tak en, in consultation with the concern ed departments, for the implementa tion of the decision.
- (c) Th_e decision with regard to the proposed amendment will be imple mented immediately after the issue of the necessary gazette notification. It i_s premature to consider the ques tion of vacancies at this stage.

News Item regarding Death of Persons due to Sterilization

•370. SHR1 B. SATYANARAYAN REDDY: SHRI V. GOPALSAMY;

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government's attention has been drawn to the news item which appeared in the Indian Express of lst_ March, 1982, Delhi edition, under the caption "Sterilisation driye leaves 2 dead"; and
- (b) if so, what are the details this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI SHANKARANAND): (a) Yes, Sir.

(b) It is learnt from the Stata Government of Orissa that two of the women who underwent sterilisation operation voluntarily in camps on 1Kb. and 12th February, 1982 died later on fourteenth and sixteenth February due to suspected internal haemorrhage and diarrhoea accompanied by renalrailure respectively in spite of udequate care.

Affiliation of St. John's Medical ' College

•371. SHRI ALEXANDER WARJRI;

SHRIMATI MARGARET ALVA:

Will the Minister of EDUCATION be pleased to state:

- (a) whether it is a fact that about 60 MPs. have submitted a joint memo randum regarding affiliation of St. John's Medical College to the Mysore University;
- (b) whether it is a fact that the Catholic Bishops' Conference of India has approached the Prime Minister on thig Issue; and
- (c) if BO, what action Government have taken in the matter?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) Yes, Sir. A number of MPs, have submitted a Memorandum to the Prime Minister on the problem encountered by the College with the Bangalore University.

- (b) Yes, Sir.
- fe) The matter has been taken up with the Government of Karnataka.

रेलवंकालोनी, किशनांज दिल्ली में सैकेंन्डरी स्कूल का निर्माण

te Questions

*372. श्री हरी शंकर भामहा : क्या शिक्षा मंत्री यह बताने करेंगे कि:

- (क) क्या यह सच है कि दिल्ली प्रशासन के शिक्षा विभाग ने रेलवे कालोनी. किशनगंज में एक सैकेण्डरी स्कल बनाने के लिये रेल मंत्रालय से भूमि देने का सन्रोध किया है ;
- (ख) क्या भूमि आवंटित कर दी गई है यदि नहीं, तो इसके क्या कारण है:
- (ग) क्या यह भी सच है कि रेलवे कालोनी वेल्फेयर एसोसियेशन और रेलवे कर्मचारी पिछले ग्रनेक वर्षों से वहां सैकेन्डरी स्कल खोलने की मांग कर रहे हैं ; ग्रीर
- (घ) क्या यह सच है कि दिल्ली प्रशासन वहां नगर निगम के स्कूल के समीप हैण्यो क्लब की जगह पर स्कूल बनाने को तैयार है?

शिक्षा और संस्कृति तथा समाज कल्याण मंत्रालयाँ में उपमंत्री (श्री पी॰ के थंगन) : (क) से (घ) दिल्ली प्रशासन द्वारा भेजी गई सुचना के अन-मार रेलवे कालोनी कल्याण संघ तथा किशनगंज कालोनी के रेल कर्मचारियों की यह मांग रही है कि वर्तमान मिडिल स्कलों को माध्यमिक सीतियर माध्यमिक स्कलों के रूप में स्तरोकत कर दिया जाए। इस समय लडको तथा लडकियों के ग्रनग-प्रजग दो मिडिज स्कूल जगर निगम प्राथमिक स्कल भवन में परियों में चल रहे है। क्योंकि वर्तमान भवन में पर्याप्त जगह नहीं है यतः इन दोनों स्क्लों को स्तरोनात करना संभव नहीं हो पाया है। शिक्षा निदेशक ने रेल प्राधिकारियों